NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Athiban Vijay fer Ciki Vishne

Counsel for K2 - R6

ORDER

Counsel for petitioner called but absent. No representation. Counsel for R2 to R6 present. Counsel for R2 to R6 is directed to inform the counsel for petitioner regarding the next date of hearing. The matter is posted for hearing. Put up on

13.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)